

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 2398- JK (LD) of 2026

DATED:- 20 - 02 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 20.02.2026

No:-LAW-OIC/2/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
20.02.26

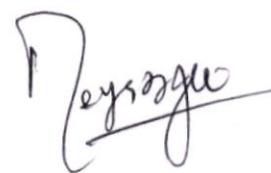
(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 2398- JK(LD) of 2026 dated 20.02.2026

S. No	Case No.	Title of case	OIC	Contact No.
1	CP No. 223/2025 in OA No. 547/2025	Mohd Iqbal Wani Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
2	CP No. 225/2025 in OA No. 544/2025	Mohd Ashraf Aga Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
3	CP No. 222/2025 in OA No. 341/2025	Ab Rashid War Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
4	CP No. 230/2025 in OA No. 481/2025	Nazir Ahmad Chowhan Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
5	OA No. 1531/2021	Ghulam Mohammad Khoja & Ors Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
6	CP No. 225/2025 in OA No. 544/2025	Mohd Ashraf Aga Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
7	CP No. 222/2025 in OA No. 341/2025	Ab Rashid War Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
8	CP No. 230/2025 in OA No. 481/2025	Nazir Ahmad Chowhan Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
9	OA No. 06/2025	Fareed Ahmad Lone Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
10	OA No. 846/2024	Habibullah Gazi Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
11	OA No. 05/2025	Habibullah Mugal Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
12	OA No. 08/2025	Asif Khan Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
13	OA No. 850/2024	Abdul Rashid Sheikh Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
14	OA No. 856/20	Ab Ahad Sheikh Vs UT of J&K	Er. Rafiq Ahmad Wani Executive Engineer	9469113588




	24	and Ors.		
15	OA No. 07/2025	Ab Hamid Lone Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
16	OA No. 1473/2025	Mohd Abdullah Baba Vs UT of J&K and Ors	Er. Bilal Ahmad Malik Executive Engineer	7006905702
17	OA No. 858/2024	Nasir u din Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
18	OA No. 1472/2025	Nazir Ahmad Ganie Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
19	OA No. 1515/2021	Ab Razaq Lone & Ors Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
20	OA No. 892/2025	Gh. Ahmad Naikoo Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
21	OA No: 905/2025	Sarwar Mohmad Vs UT of J&K and others.	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
22	OA No. 07/2025	Ab Hamid Lone Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
23	OA No. 846/2024	Habibullah Gazi Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
24	OA No. 05/2025	Habibullah Mugal Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
25	OA No. 847/2024	Gh. Ahmad Mir Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
26	WPC No. 3162/2025	Reyaz Ahmad Baba & Ors Vs UT of J&K and Ors	Er. Ishfaq Hamid Wani, Executive Engineer	7006220933
27	Civil Suit	Ghulam Mohi-uddin Lone Vs UT of J&K and Ors	ER Mutayib Bashir Shah	9419405100
28	OA No. 1368/2025	Mohd Sultan Sheikh Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer	9797878465
29	TA No. 2806/2021 in SWP No. 740/2019	Ghulam Hassan Mir & Ors Vs UT of J&K and Ors.	Er. Muzamil Maqbool, Executive Engineer	9419747399
30	OA No. 849/2024	Ghulam Ahmad Mir Vs UT of J&K and Ors	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
31	Arbitration P. No. 48/2024	Shah Technical Consultants Vs UT of J&K and Ors.	Er. Faisal Rafiq Executive Engineer	7889899626

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32	OA No. 1150/2025	Mushtaq Ahmad Bhat & Ors	ER Mutayib Bashir Shah	9419405100
33	OA No. 817/2024	Khizer Mohd Mir Vs UT of J&K and Ors.	Er. Rafiq Ahmad Wani Executive Engineer	9469113588
34	CCPs No. 244/2022 in SWP 1149/2018	Ghulam Rasool Ganie and Ors Vs UT of J&K and Ors	Er. Afroz Ahmad Rather, Executive Engineer,	7006270051
35	Civil Suit	Arif Ahmad Mir VS UT of J&K and Ors	Afroz Ahmad Rather, FBI Division	7006270051
36	O.A/1115/ 2025 in M.A/68/20 26	Ranjit Singh vs UT of J&K & ors	Er. Kamal Kishore Executive Engineer	9419115106
37	O. A no. 492/2025	Koushal Kumar & Ors v/s U.T of J&K & Ors.	Er. Kamal Kishore Executive Engineer	9419115106
38	WP (C) No. 54/2024	Titled Bashir Ahmad Bhat & Ors V/S UT of J&K & Other	Mr. Javid Ahmad Kurpal, Executive Engineer, Flood Spill Channel Division Narbal	9419501122
39	OA No. ____/2025	Vikram Singh & Ors. V/S. UT of J&K & Ors.	Er. Hafizullah Reshi, Executive Engineer, Tube Well Irrigation Division, Jammu	8803247931
40	OA No. 1449/2024	Titled Ajaz Hussain V/S UT of J&K and Ors.	Sh. Rohit Wedhara, Executive Engineer, Hydraulic Division Kishtwar	9419149975
41	OA No. 1555/2025	Rajeev Soi Vs Jal Shakti Departme nt, & Ors.	Er. Suresh Kumar, Technical Officer to Chief Engineer, I&FC Department, Jammu	6005210879

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